

44

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 12.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
Dy No.961/BB/2019	For non-compliance of Office objection	Sec 7 of I&B code	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Druni Poddar, Advocates	M/s Dreamz Infra India Ltd	


ADVOCATE FOR PETITIONER/s :

MR. ARUNI PODDAR 

ADVOCATE FOR RESPONDENT/s :

**ORDER**

Heard M.R.Aruni Poddar, learned Counsel for Petitioner. Learned Counsel for Petitioner submits that he requests some more time of to comply with office objection. Registry is directed to give regular number, if it is otherwise in order. Post the case on **13.03.2019** for ~~immediately below~~ admission.

  
**MEMBER(T)**

  
**MEMBER(J)**

Raushan



Court Officer